

## The Gazette



## of India

सत्यमेव जयते

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## PART I—Section 2

Government of India Notifications relating to Appointments, Promotions, etc.  
(other than the Ministry of Defence)

## MINISTRY OF LAW

New Delhi, the 22nd March 1950

**No. F.66/50-GA.**—In pursuance of Article 324 of the Constitution, the President is pleased to appoint Shri S. Sen, I.C.S., as the Chief Election Commissioner with effect from the forenoon of the 21st March, 1950.

K. V. K. SUNDARAM, Secy.

## ELECTION COMMISSION, INDIA

New Delhi, the 18th March 1950

**No. F. 5/50-G.**—Sardar Rajender Singh, a temporary Superintendent in the Parliament Secretariat, has been appointed to officiate as a Superintendent in the office of the Election Commission with effect from the forenoon of the 1st March, 1950, and until further orders.

P. S. SUBRAMANIAN, Secy.

## MINISTRY OF HOME AFFAIRS

New Delhi, the 14th/15th March 1950

**No. 40/57/50-Police-II.**—The services of Mr. Gopal Das, Central Intelligence Officer, Jaipur, have been terminated with effect from the afternoon of the 5th January 1950.

New Delhi, the 17th March 1950

**No. 40/278/49-Police II.**—The services of Mr. M. L. Bhattacharyya, Indian Police Service, Central Intelligence Officer, Calcutta, are replaced at the disposal of the Government of West Bengal, with effect from the 1st March 1950, the date on which he attains the age of superannuation, and he is re-employed as Central Intelligence Officer, Calcutta, with effect from the same date.

U. K. GHOSHAL, Dy. Secy.

New Delhi, the 15th March 1950

**No. 31/8/49-AIS.**—Mr. B. Venkataraman, a candidate successful in the Competitive Examination held in 1948, has been appointed to the Indian Administrative Service, on probation, with effect from the 2nd January 1950.

R. C. DUTT, Dy. Secy.

New Delhi, the 21st March 1950

**No. RE/22(1)/50.**—1. Shri R. A. Gopalaswami, I.C.S., Special Secretary, Ministry of Transport, has been appointed as Special Secretary, Ministry of Home Affairs, with effect from the 1st March, 1950, in addition to his duties as Registrar General and *ex-officio* Census Commissioner.

2. Shri P. M. Sundaram, Deputy Secretary, Ministry of Transport, has been appointed as Deputy Secretary, Ministry of Home Affairs, with effect from the 1st March, 1950.

3. Shri B. R. Murgai, Assistant Secretary, Ministry of Transport, has been appointed as Assistant Secretary, Ministry of Home Affairs, with effect from the 1st March, 1950.

4. Shri B. P. Mital, Superintendent, Ministry of Transport, has been appointed as Superintendent, Ministry of Home Affairs, with effect from the 1st March, 1950.

5. Shri R. A. Misra, Private Secretary to the Special Secretary, Ministry of Transport, has been appointed as Private Secretary to the Special Secretary, Ministry of Home Affairs, with effect from the 1st March, 1950.

E. C. GAYNOR, Dy. Secy.

## MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 9th March 1950

**No. 77-FSP.**—Shri R. Goburdhun of the Indian Foreign Service, First Secretary, Embassy of India, Prague, was granted earned leave for 16 days and in continuation 'leave not due' on medical certificates for 21 days with effect from the 16th May, 1949, with permission to prefix Sunday, the 15th May, to the leave.

New Delhi, the 15th March 1950.

**No. 83-FSP.**—Mr. M. A. Rahman of the Indian Foreign Service has been appointed as Private Secretary to the Ambassador of India in Czechoslovakia with effect from the forenoon of the 5th December 1949.

New Delhi, the 17th March 1950

**No. 31-14/48-E.III.**—On return from leave, Mr. S. P. Kheirani resumed charge of the post of Registrar in the office of the High Commissioner for India in Pakistan, Karachi, on the afternoon of the 3rd February 1950.

New Delhi, the 21st March 1950

**No. 89-FSP.**—Dr. H. Ghoshal, First Secretary (Cultural Relations), Embassy of India, Moscow, was granted earned leave for 31 days with effect from the forenoon of the 26th December 1949, with permission to prefix Sunday the 25th December to the leave.

M. K. NARAYANAN, Under Secy.

New Delhi, the 9th February 1950

**No. 78-Pt.II.**—Notification No. 89-Pt.II, dated the 6th February, 1950, so far as it relates to the provisional recognition of the appointment of Mr. Robert Rossow, Jr., as Vice Consul for the United States of America at Madras, is hereby cancelled.

T. J. NATARAJAN, Under Secy.

New Delhi, the 9th March 1950

**No. 79-FSP.**—Mr. Abdul Majid Khan relinquished charge of the post of Consul of India in Saudi Arabia, at Jeddah on the forenoon of 20th January, 1950, and was granted earned leave (terminal leave) for 38 days with effect from the 29th January 1950.

New Delhi, the 15th March 1950

**No. 81-FSP.**—Shri Ranbir Singh, an Officer of the Indian Foreign Service, has been appointed as a temporary Under Secretary in the Ministry of External Affairs with effect from the 4th March 1950.

New Delhi, the 21st March 1950

**No. 1-1/50-E.III.**—Lt.-Col. Daya Singh Bedi, I.P.S., relinquished charge of the post of the High Commissioner for India in Australia on the afternoon of the 24th February 1950.

DEVI DIYAL, Dy. Secy.

New Delhi, the 16th March 1950

**No. 84-FSP.**—The President is pleased to confer the local rank of Minister of India on Major General Khub Chand, Head of the Indian Mission to the Allied High Commission at Bonn, for so long as he holds that appointment.

New Delhi, the 17th/20th March 1950

**No. 86-FSP.**—The President is pleased to confer the local rank of Minister of India upon Shri Rajeshwar Dayal, I.C.S., Counsellor, Embassy of India in the Union of Soviet Socialist Republics, Moscow, for so long as he holds that appointment.

**No. 87-FSP.**—The President is pleased to confer the local rank of Minister of India upon Mr. B.F.H. B. Tyahji, I.C.S., Charge d' Affaires, Embassy of India in Belgium, Brussels, for so long as he holds that appointment.

B. N. CHAKRAVARTY, Joint Secy.

New Delhi, the 16th March 1950

**No. F. 25-2/50-M(E).**—In pursuance of sub-rule (1) of Rule 8 of the Indian Emigration Rules, 1928, the Central Government is pleased to approve the appointment of Mr. C. E. Ricketts as Emigration Commissioner for Ceylon, with effect from 13th February 1950, *vice* Mr. A. Vere Lindon proceeding on leave.

Y. D. GUNDEVIA,  
Controller General of Emigration and Joint Secy.

New Delhi, the 21st March 1950

**No. 90-FSP.**—Mirza Rashid Ali Baig, formerly Consul General of India, Pondicherry, has been appointed as First Secretary (with the local rank of Counsellor) in the Embassy of India in the United States of Indonesia, Djakarta, with effect from the 16th January 1950.

2. Mirza Rashid Ali Baig, First Secretary in the Embassy of India, Djakarta, was appointed as Charge d' Affaires *ad interim* at the Embassy with effect from the 17th January 1950.

V. S. SWAMINATHAN, Dy. Secy.

New Delhi, the 15th March 1950

**No. F.4(3)XP(A)/50.**—Mr. Mahabir Sahai, Assistant Information Officer, was granted 44 days' earned leave with effect from 18th January 1950.

New Delhi, the 17th March 1950

**No. F. 226(8)XP(A)/49.**—Mr. V. J. F. Kulanday, Assistant Research Officer, was granted 25 days' earned leave with effect from the 16th February 1950.

The services of Mr. Kulanday have been terminated on expiry of the leave.

K. P. LUKOSE, Under Secy.

New Delhi, the 21st March 1950

**No. 88-EII.**—The Government of India, Ministry of External Affairs Notification No. 318-EII, dated the 5th September 1949 is hereby cancelled.

KUMER SINGH, Asstt. Secy.

## MINISTRY OF REHABILITATION

New Delhi, the 16th March 1950

**No. 2-Admn. (G)(10)/S/50.**—Shri Hirde Narain Saksena, Assistant Custodian in the office of the Custodian of Evacuee Property, Ajmer, relinquished charge of his post on the afternoon of 10th January 1950.

New Delhi, the 20th March 1950

**No. 2-Admn. (G) (2)/J/50.**—Shri Chetan Das Jain, P.C.S., an Assistant Custodian in the office of the Custodian of Evacuee Property, New Delhi, was granted earned leave for 63 days combined with leave on half average pay on private affairs for 29 days with effect from the 28th August 1949. After the expiry of this leave his services were replaced at the disposal of the Punjab Government.

This Ministry's notification No. L(12)/Admn.(Int)/49, dated the 14th January, 1950 is hereby cancelled.

K. J. GEORGE, Asstt. Secy.

New Delhi, the 18th March 1950

**No. RH(O)/8(4)/50.**—Dr. K. B. Taneja was appointed as a medical officer in the Medical and Public Health Organisation at the Rehabilitation Colony, Nilokheri, with effect from the 1st June 1949.

J. N. MATHUR, for Asstt. Secy.

## MINISTRY OF FINANCE

New Delhi, the 16th/17th March 1950

**No. PFG-218-Est.I/48.**—On his transfer to the Revenue Division of the Ministry of Finance, Mr. A. V. Venkateswaran, relinquished charge of the post of Deputy Secretary (Food Division) Ministry of Finance with effect from the afternoon of the 28th February 1950.

New Delhi, the 18th/20th March 1950

**No. PFG-250-Est.I/49.**—Mr. S. K. Sen, officiating Assistant-in-Charge has been appointed to officiate as Superintendent, Ministry of Finance with effect from the 13th March, 1950 until further orders.

S. K. MAJUMDAR, Under Secy.

## POOL ESTABLISHMENTS

New Delhi, the 21st March 1950

**No. F.1(7)E.II/49.**—Shri H. C. Sarin, I.C.S., on probation in the Finance and Commerce Ministries Cadre is confirmed in that Cadre with effect from the 21st November 1949.

B. S. ATRI, Under Secy.

## MINISTRY OF FINANCE (REVENUE DIVISION)

### OPIUM

New Delhi, the 18th March 1950

**No. 2.**—In exercise of the powers conferred by sub-section (1) of section 8 of the Opium Act, 1957 (XIII of 1957), the Central Government is pleased to appoint the Chief Commissioner, Himachal Pradesh, as Opium Agent, Himachal Pradesh, to superintend the provision of opium for the Central Government.

D. P. ANAND, Dy. Secy.

## HEADQUARTERS ESTABLISHMENTS

New Delhi, the 18th March 1950

**No. 13.**—Mr. R. Kothandaraman, Income-tax Officer, has been appointed to officiate as Under Secretary, Central Board of Revenue, and *ex-officio* Under Secretary, Ministry of Finance (Revenue Division), with effect from the 27th February 1950 until further orders.

## CENTRAL EXCISE ESTABLISHMENT

New Delhi, the 25th March 1950

**No. 13.**—Mr. Indarjit Singh, an officer of the Finance and Commerce Ministries Pool cadre has, on relinquishing charge of the post of Secretary, Central Board of Revenue and *ex-officio* Deputy Secretary to Government, been appointed as Collector of Central Excise, Delhi, with effect from the 1st March 1950, and until further orders.

**No. 14.**—Mr. C. B. Phillips, officiating Deputy Collector, Central Excise (Opium), Ghazipur, has been appointed to officiate as Collector of Central Excise, Calcutta, with effect from the 3rd March 1950 and until further orders, *vice* Mr. Rajaram Rao appointed as Collector of Customs, Calcutta.

## CUSTOMS ESTABLISHMENT

New Delhi, the 25th March 1950

**No. 13.**—Mr. E. Rajaram Rao, officiating Collector of Central Excise, Calcutta, has been appointed to officiate as Collector of Customs, Calcutta, with effect from 21st February 1950, and until further orders, *vice* Mr. R. K. Vaish granted leave.

2. Mr. Rajaram Rao will continue to act as Collector of Central Excise, Shillong, during this period.

A. V. VENKATESWARAN, Dy. Secy.

## MINISTRY OF FINANCE (DEFENCE)

New Delhi, the 14th March 1950

**No. 5487/Accts/An.**—Shri Nageshwari Prasad, a permanent Deputy Assistant Controller in the office of the Controller of Military Accounts, Western Command, Meerut, is transferred to the Pension establishment with effect from 28th February 1950 (Forenoon) on attaining the age of superannuation.

**No. 5613/Accts/An.**—Shri Shadi Ram, a permanent Deputy Assistant Controller in the office of the C.M.A., Eastern Command, Meerut is transferred to the pension establishment with effect from 7th March 1950 (Forenoon) on attaining the age for superannuation.

New Delhi, the 15th March 1950

**No. 5508-Accts.**—Shri H. C. De, D.C.A.F.A., has been granted an extension of privilege leave for 12 days from 8th February 1950 to 19th February 1950 *i.e.* beyond his date of superannuation, under Article 234 (b), C.S.R.

After expiry of the above leave, he will be transferred to the pension establishment with effect from 20th February 1950 (forenoon).

**No. 5522-Accts.**—Shri R. K. Bose, a temporary Superior Service Officer in the Emergency Cadre of the Military Accounts Department, has been posted as D.C.M.A. in the office of the J.C.M.A. Patna, with effect from 18th February 1950 (forenoon).

**No. 12/2/50-Estt.**—Shri P. Majumdar, Officiating Superintendent, Ministry of Finance (Defence), has been granted leave on average pay for two months and 5 days from the 26th December 1949 to the 2nd March 1950, with permission to affix the closed holidays on the 3rd and 4th March 1950 and Sunday the 5th March 1950.

New Delhi, the 21st March 1950

**No. 3/32/49-Estt.**—Shri K. S. Sundara Rajan, an officer in the Finance and Commerce Ministries (Pool) Cadre, was appointed as Deputy Financial Adviser, Ministry of Finance (Defence) with effect from the 20th September, 1948.

S. JAYASANKAR, Joint Finl. Advr.

## CENTRAL BOARD OF REVENUE

## CENTRAL EXCISE ESTABLISHMENT

New Delhi, the 25th March 1950

**No. 14.**—Mr. Chand Narain, lately working as Administrative Officer, Opium Factory, Ghazipur, has on return from leave, been appointed as Chief Accounts Officer in the Central Excise Collectorate, Delhi, with effect from the 6th March 1950 and until further orders.

**No. 18.**—Mr. K. Ramachandran Nair, Senior Assistant Commissioner of Excise under the Government of Travancore and Cochin, has been appointed to officiate as Officer on Special Duty, Central Excise, with effect from the 13th March 1950 and until further orders.

**No. 19.**—Mr. S. M. Bijawargi, Deputy Commissioner of Customs and Excise and Deputy Commissioner of Textiles under the Government of Madhya Bharat, has been appointed to officiate as Officer on Special Duty, Central Excise, Madhya Bharat, with effect from the 15th March 1950 and until further orders.

**No. 17.**—The undermentioned Deputy Superintendents of the Central Excise Collectorate, Bombay, have been appointed to officiate as Superintendents in that Collectorate with effect from the dates shown against each and until further orders:—

Mr. R. P. Laxpati	22-2-50
Mr. B. V. Suryanarayanan	13-2-50
Mr. M. R. Paroolaker	23-2-50
Mr. M. P. Mondkar	11-2-50
Mr. V. J. Maneriker	10-2-50
Mr. L. Y. Pol	20-2-50

T. S. RAMASWAMI, Under Secy.

## MINISTRY OF COMMERCE

## ESTABLISHMENT

New Delhi, the 18th March 1950

**No. 1-Est.(9)/50.**—Mr. S. Krishnamurti has been appointed as Under Secretary in the Ministry of Commerce with effect from the forenoon of the 1st March 1950.

New Delhi, the 25th March 1950

**No. 1-Est.(10)/49.**—Mr. Prakash Chandra, Officer on Special Duty in the Ministry of Commerce, was granted earned leave for 8 days with effect from the 24th January 1950. On expiry of the leave, his services were terminated with effect from the afternoon of the 31st January 1950.

U. L. GOSWAMI, Dy. Secy.

## COMMERCIAL ESTABLISHMENTS

New Delhi, the 18th March 1950

**No. 14-TOB(5)/50.**—(1) In supersession of the Ministry of Commerce Notification No. O-1832 TCB/49, dated the 24th December 1949, Mr. D. G. Mulherkar, Commercial Counsellor and Chargé d'Affaires' *ad interim* at the Indian Liaison Mission, Tokyo, was granted earned leave with effect from the 22nd November 1949 to the 21st December 1949.

(2) On the expiry of his leave Mr. D. G. Mulherkar, resumed charge of the office of the Commercial Counsellor and Chargé d'Affaires' *ad interim* at the Indian Liaison Mission, with effect from the 23rd December 1949.

**No. 3-T.O.B(31)/49.**—In continuation of the Ministry of Commerce Notification of even number dated the 18th February 1950:—

(1) Mr. A. R. Sinha, Deputy Director of Commercial Intelligence and Statistics, Calcutta, has been granted a further extension of leave on average pay for one month with effect from the 1st March 1950.

(2) Mr. N. Sanyal, temporary substantive Assistant Director of Commercial Intelligence and Statistics will continue to officiate as Deputy Director of Commercial Intelligence and Statistics *vice* Mr. A. R. Sinha.

(3) Mr. C. Chakravarty, Senior Superintendent in the office of the Director General of Commercial Intelligence and Statistics, Calcutta, will continue to officiate as Assistant Director of Commercial Intelligence and Statistics *vice* Mr. N. Sanyal.

New Delhi, the 25th March 1950

**No. 1-TOA(52)/48.**—Shri A. G. Meneses relinquished charge of the post of officer on Special Duty in the Ministry of Commerce on the afternoon of the 26th October 1948.

**No. 7-TOA(5)/50.**—On reversion from the Reserve Bank of India, the services of Mr. J. V. Joshi were again replaced at the disposal of the Ministry of Finance with effect from the forenoon of the 11th January 1950.

B. N. BANERJI, Dy. Secy.

#### MERCHANT SHIPPING

New Delhi, the 18th March 1950

**No. 10-M.I.(15)/49.**—Captain (E) H. J. Mills, R. N. (Special List), Principal Officer, Mercantile Marine Department, Bombay, was granted leave on average pay for 8 months with effect from the 6th March 1948, preparatory to retirement, combined with leave on half average pay up to the 5th September 1949. His services were replaced at the disposal of the Commonwealth Relations Office, London, with effect from the 6th September 1949. The Ministry of Commerce Notification No. 2-M.I.(7)/48, dated the 27th March 1948, is hereby cancelled.

New Delhi, the 25th March 1950

**No. 5-M.I(39)/49.**—Captain (E) E. Whayman, R.N. (Special List), Principal Officer, Mercantile Marine Department, Calcutta, has been granted leave on average pay for 6 months and 24 days, preparatory to retirement, with effect from the 1st January, 1950. His services are replaced at the disposal of the Commonwealth Relations Office, London, with effect from the date of expiry of the leave.

Commander (E) T. B. Bose, R.I.N., Principal Engineer and Ship Surveyor, Mercantile Marine Department, Calcutta, has been appointed to officiate as Principal Officer, Mercantile Marine Department, Calcutta, with effect from the same date and until further orders, *vice* Captain (E) E. Whayman. He will, in addition, continue to perform the duties of the Principal Engineer and Ship Surveyor, Calcutta.

H. C. SARIN, Dy. Secy.

#### IMPORT TRADE CONTROL

New Delhi, the 25th March 1950

**No. 7(6)-ITC/49.**—In supersession of this Ministry's Notification of even number, dated the 21st January, 1950 Mr. C. K. Laxminarayan, Licensing Officer in the office of the Chief Controller of Imports, New Delhi, was granted four months' leave on average pay on medical grounds with effect from the 1st April, 1949 to 31st July 1949.

**No. 7(101)-ITC/49.**—In supersession of this Ministry's Notification of even number dated the 15th October 1949, Mr. P. C. Mitra, Licensing Officer in the office of the Deputy Chief Controller of Imports, Calcutta, was granted 15 days' earned leave with effect from the 8th October, 1949 with permission to prefix Durga and Lakshmi Pujas and Id-ul-zuha holidays from 26th September, 1949 to 7th October 1949 and suffix Sunday the 23rd October 1949 thereto.

**No. 7(110)-ITC/49.**—Mr. K. L. Mathur, Assistant in the Ministry of Commerce has been appointed as Assistant Controller of Imports in the office of the Chief Controller of Imports, New Delhi with effect from the 15th November 1949 *vice* Mr. Prabhu granted leave.

R. K. TANDON, Dy. Secy.

#### MINISTRY OF FOOD

New Delhi, the 15th March 1950

**No. 275.**—Mr. P. R. Dabak, B.A., LL.B., Deputy Regional Food Commissioner, Jaipur, has been appointed as Deputy Director, Ministry of Food, with effect from the forenoon of 11th March 1950, *vice* Mr. O. N. Bajpai.

New Delhi, the 20th March 1950

**No. 276.**—Mr. O. N. Bajpai, B.A., LL.B., Deputy Director, Ministry of Food, has been appointed as Officer on Special Duty, with effect from the afternoon of 3rd March, 1950.

**No. 2109.**—The services of Capt. N. Sen Gupta, B.Sc. (London), Additional Second Secretary to the Counsellor (Food) to the High Commissioner for India in Pakistan, Karachi, have been placed at the disposal of the Ministry of Information and Broadcasting, New Delhi, with effect from the forenoon of the 16th February, 1950.

**No. 2110.**—Mr. A. G. Vaswani, B.A., LL.B., Officer-in-Charge, Government Grain Depot, Manmad, has been appointed to officiate as Secretary to the Indian Government Trade Commissioner in Pakistan for Food, Trade and Commerce, Karachi, with effect from the forenoon of the 16th February 1950, *vice* Capt. N. Sen Gupta, transferred to the Ministry of Information and Broadcasting, New Delhi.

N. C. MUKERJI, Under Secy.

#### MINISTRY OF EDUCATION

##### EDUCATION

New Delhi, the 16th March 1950

**No. F. 5-11/50-T.1.**—Mr. R. C. Narayanan has been appointed as a temporary Senior Lecturer in Electrical Engineering, Delhi Polytechnic, Delhi with effect from the 25th February 1950, until further orders.

P. N. KIRPAL, Dy. Secy.

#### MINISTRY OF HEALTH

New Delhi, the 16th March 1950

**No. F.13-3/49-M.I.**—Dr. H. L. Malhotra, M.B.B.S. (Hons.) (Punjab), D.T.M. (Liverpool), D.P.H. (Lond.), T.D.D. (Wales), Assistant Director of Health Services, Delhi, is appointed to officiate as Deputy Director of Health Services, Delhi, with effect from the 3rd December 1949 (afternoon), *vice* Major M. S. Chadha.

**No. F.1-18/50-MI.**—Major L. S. F. Woodhead, an officer of the late Indian Medical Service (Civil), was granted leave preparatory to retirement for 11 months and one day (*viz.*, leave on average pay for five months and twenty nine days followed by leave on half average pay for the remaining period), with effect from the 4th July 1947.

KRISHNA BIHARI, Under Secy.

New Delhi, the 16th March 1950

**No. F.7-1/50-Estt.**—Mr. Amar Nath Varma, a temporary Superintendent in the Ministry of Health, was granted earned leave on average pay for 18 days with effect from the 28th December 1949, with permission to suffix Sunday the 15th January 1950.

S. DEVANATH, Under Secy.

New Delhi, the 17th March 1950

**No. F. 5-34/49-PH.I.**—Dr. K. P. Mitra, B.Sc., M.B., D.P.H., officiating Assistant Professor of Epidemiology, All-India Institute of Hygiene and Public Health, Calcutta, relinquished charge of his duties at the Institute from the 26th September 1949 (afternoon).

New Delhi, the 20th March 1950

**No. F.4-6/50-PH.I.**—On conclusion of their deputation abroad under the World Health Organisation and United Nations International Children's Emergency Fund Fellowship Scheme, Dr. S. P. Ramakrishnan, M.B., B.S., D.P.H., and Dr. A. P. Ray, M.B., B.S., resumed charge of their duties as Assistant Director at the Malaria Institute of India, Delhi, on the forenoon of the 4th February 1950.

**No. F.7-17/49-PH.I.**—Dr. S. Roy Chowdhury, M.B. (Cal.), temporary Malaria Officer, Jharia Coalfields, has been appointed to officiate as Assistant Director (Coalfields), Malaria Institute of India, with effect from the afternoon of the 4th July 1949, until further orders.

P. S. DORASWAMI, Under Secy.

New Delhi, the 18th March 1950

**No. F.1-42/49-MS.**—Mr. C. B. Naidu, Factory Manager, Medical Store Depot, Madras was appointed to officiate as Deputy Assistant Director General (Medical Stores), Medical Store Depot, Madras from the afternoon of the 24th October 1949 to the 8th February 1950 (afternoon).

New Delhi, the 21st March 1950

**No. F.11-8/50-MII.**—Mr. B. D. Bhatia, M.A., B.T., has been appointed to the temporary post of Lecturer in Psychology in the College of Nursing, New Delhi, with effect from the 11th February 1950 (fore-noon) until further orders.

J. N. SAKSENA, Under Secy.

## MINISTRY OF AGRICULTURE

New Delhi, the 20th March 1950

**No. F.6-30/48-L.**—Mr. M. R. Dhanda is appointed as Research Officer (Pathology), Animal Nutrition Section, Indian Veterinary Research Institute, Mukteswar, with effect from the 9th May 1949.

V. S. KRISHNASWAMI, Dy. Secy.

New Delhi, the 17th/18th March 1950

**No. F.5-7/50-Comm.**—In pursuance of the provisions of sub-section (d) of section 4 of the Indian Oilseeds Committee Act (IX of 1946), the Central Government is pleased to nominate Shri L. K. Jha, I.C.S., Chief Controller of Exports, Ministry of Commerce as a member of the Indian Oilseeds Committee, *vice* Shri K. K. Chettur.

**No. F.5-7/50-Comm.**—In pursuance of the provisions of sub-section (d) of section 4 of the Indian Oilseeds Committee Act (IX of 1946) the Central Government is pleased to re-nominate Dr. J. N. Ray, Deputy Director General (Industries and Supplies) as a member of the Indian Oilseeds Committee.

New Delhi, the 20th March 1950

**No. F.3-2/50-Comm.**—In pursuance of the provisions of section 4 (x) of the Indian Cotton Cess Act, 1923 (XIV of 1923), the Central Government is pleased to appoint:

1. Sardar Ujjal Singh, M.L.A., Punjab (I), 12, Curzon Road, New Delhi.
2. Shri Shanker Lal, Shanker Niwas, 20, Curzon Road, New Delhi.

to be additional members of the Indian Central Cotton Committee with effect from 1st April 1950.

New Delhi, the 21st March 1950

**No. F.35-17/49-Com.**—The following gentlemen have been renominated/reappointed as members of the Indian Central Coconut Committee with effect from 1st April 1950:—

1. Shri Vengayil Raghavan Nayanar, Bar.-at-Law, Thalavil, Mathamangalam, North Malabar, has been renominated to represent growers of coconut in India under Section 4(b) of the Indian Coconut Committee Act, 1944.

2. Shri S. K. Kallapur, B.A., LL.B., Dharwar, North Kanara District, has been renominated by the Government of Bombay, to represent growers of coconut in India under section 4(b) of the Indian Coconut Committee Act, 1944.

3. Shri K. P. Madhavan Nair, B.A., B.L., Ernakulam Mills, Ernakulam, has been renominated by the United States of Travancore and Cochin, to represent coconut oil industry under section 4(c) of the Indian Coconut Committee Act.

4. Mr. C. E. Bingham of Messrs. Lever Bros. (India), Ltd., Bombay, has been renominated by the Bombay Chamber of Commerce to represent coconut oil industry section 4(c) of the Indian Coconut Committee Act.

5. Mr. K. C. Karunakaran, B.A., B.Com. (Birm.), Honorary Secretary, Travancore Chamber of Commerce has been renominated by the Travancore, Chamber of Commerce under section 4(c) of the Indian Coconut Committee Act.

6. The Director of Agriculture, Madras, has been reappointed by the Government of Madras to represent that Government under section 4(d) of the Indian Coconut Committee Act, 1944.

7. P. H. Rama Reddy, Esquire, C.I.E., I.A.S. (Retd.), Principal and Director, Agricultural Research Institute, Hebbal, Bangalore, has been reappointed by the Government of Mysore to represent that Government under section 4(d) of the Indian Coconut Committee Act, 1944.

A. N. BERY, Under Secy.

New Delhi, the 20th/21st March 1950

**No. F.16-1/50-S.**—Col. R. S. Kalba, Superintending Surveyor, Survey of India, at present on deputation with the Defence Ministry is substantively promoted to the grade of Director, Survey of India with effect from 2nd December 1949, *vice* Col. G. H. Osmaston, M.C., retired.

J. V. A. NEHEMIAH, Under Secy.

New Delhi, the 18th March 1950

**No. F.1-11/50-Co.**—Mr. K. H. Advani, Senior Marketing Officer in the Directorate of Marketing and Inspection is granted leave on average pay for 10 days with effect from the 15th March 1950.

New Delhi, the 20th March 1950

**No. F.15-6/50-Inst.**—Shri K. Ramiah, Director, Central Rice Research Institute, Cuttack was placed on deputation to the second Session of the International Rice Commission at Rangoon from the 28th January 1950 (afternoon).

Shri R. L. M. Ghose, Geneticist and Botanist at the Central Rice Research Institute, Cuttack, was placed in charge of the current duties of the Director of the Institute, in addition to his own duties, during the absence of the former.

Shri K. Ramiah resumed charge of the post of Director with effect from 13th February 1950.

## FAMINE

New Delhi, the 14th March 1950

**No. F. 6-13(1)/49-R.**—With reference to Clause (b) of rule 8 of the Rules published with the late Department of Revenue and Agriculture No. 1616-F, dated the 25th July 1900, as amended from time to time, the Government of Madhya Pradesh have appointed Secretary to Government, Revenue Department to be a member of the Board of Management of the Indian People's Famine Trust.

P. M. DAS GUPTA, Dy. Secy.

**MINISTRY OF INDUSTRY AND SUPPLY***New Delhi, the 18th March 1950*

**No. 13(2)Tex.-1/49.**—Mr. D. M. Passmore is appointed a Member of the Textile Advisory Committee constituted under the Government of India, Ministry of Industry and Supply, Resolution No. 87-Tex.1/48 dated the 13th May 1948, *vice* Mr. B. W. Batchelor, resigned.

*New Delhi, the 20th March 1950*

**No. 36.**—Mr. P. V. Ramanathan, Assistant Director of Shipping (Grade II) in the office of the Director of Supplies, Calcutta, has been granted earned leave for 91 days from 1st March 1950 to 31st March 1950.

B. K. KAUL, Dy. Secy.

*New Delhi, the 20th March 1950*

**No. Salt-7.**—Mr. H. H. Callanan, officiating Assistant Salt Controller, Tuticorin, was appointed to officiate as Deputy Salt Controller, Madras, with effect from 20th October 1949, until further orders, *vice* Mr. B. G. Everard retired.

**No. Salt-8.**—Mr. T. R. Ranganathan, officiating Superintendent of Salt, Tuticorin was appointed to officiate as Assistant Salt Controller, Tuticorin with effect from 12th November 1949, until further orders, *vice* Mr. H. H. Callanan.

**No. Salt-9.**—Mr. K. R. Srinivasa Iyer, officiating Superintendent of Salt, Madras was appointed to officiate as Assistant Salt Controller, Tuticorin with effect from 15th November 1949, until further orders, *vice* Mr. T. R. Ranganathan retired.

**No. Salt-10.**—Mr. H. J. Everden, officiating Assistant Salt Controller, Kharaghoda, has been appointed to officiate as General Manager, Rajputana Salt Sources Division, Sambhar, with effect from 1st January 1950, until further orders, *vice* Mr. Dewan Chand transferred to Madras.

(Notification No. Salt-4, dated 6th February 1950 is cancelled).

J. K. ROY, Asstt. Secy.

*Bombay, the 18th March 1950*

**No. BSI-2(6).**—Mr. M. S. Ramnath, Deputy Director in the office of the Textile Commissioner, Bombay, is granted earned leave for 41 days with effect from the 6th March 1950 to the 15th April 1950, with permission to prefix the closed Holiday on the 4th March 1950, and Sunday, the 5th March 1950 and suffix Sunday, the 16th April 1950 to the leave.

**No. BSI-2(195).**—Mr. H. L. Dutt, Assistant Director (Grade II) in the office of the Textile Commissioner, Bombay, was granted earned leave for 28 days with effect from the 1st February to the 28th February 1950.

PREM CHAND, Under Secy.

**MINISTRY OF RAILWAYS**

(Railway Board)

*New Delhi, the 15th March 1950*

**No. E47RC43.**—The following war-service candidates have been appointed as probationers in the Transportation (Traffic

and Commercial Departments of the Superior Revenue Establishment of Indian Government Railways on the railways and with effect from the date noted against each:—

S. No.	Name	Date of appointment	Railway
1.	Mr. Jagdish Lal . . . .	16-1-48	E. I.
2.	„ K. Devanathan . . . .	9-2-48	O. T.
3.	„ O. P. Chopra . . . .	15-12-47	E. I.
4.	„ Prabhinder Singh . . . .	10-12-47	E. P.
5.	„ G. F. Velloze . . . .	1-12-47	BB&CI.
6.	„ K. N. Nair . . . .	4-3-48	O. T.
7.	„ D. S. Sethi . . . .	5-12-47	Assam.
8.	„ O. D. Agnihotri . . . .	12-1-48	E. I.
9.	„ O. A. Dadswell . . . .	5-12-47	BB&CI.
10.	„ Prem Nath . . . .	30-12-47	E. I.
11.	„ V. P. Sawhney . . . .	29-12-47	E. P.
12.	„ M. R. Narasimhan . . . .	17-12-47	B. N.
13.	„ C. H. H. Bowden . . . .	6-1-48	B. N.
14.	„ M. N. Radhakrishnan . . . .	2-2-48	B. N.
15.	„ A. L. Gupta . . . .	25-2-49	Assam.
16.	„ S. Krishnan . . . .	24-2-48(A.N.)	B. N.
17.	„ Shiv Kishore . . . .	10-12-47	E. P.
18.	„ K. R. Kasturirengan . . . .	1-12-47	B. N.
19.	„ Toj Ram . . . .	29-12-47	Assam.
20.	„ H. V. Samuel . . . .	28-1-48	B. N.
21.	„ T. G. Butcher . . . .	2-1-48	B. N.
22.	„ N. L. Ramdasia . . . .	12-1-48	Assam.
23.	„ M. S. Gujral . . . .	8-6-48	E. I.
24.	„ M. G. Punoose . . . .	20-5-48	BB&CI.
25.	„ C. V. Balakrishna Menon . . . .	16-4-48	B. N.
26.	„ V. Kulandaivelue . . . .	21-6-48	B. N.
27.	„ J. S. D. David . . . .	5-4-48	S. I.
28.	„ G. C. Lahiri . . . .	17-6-48	E. I.
29.	„ S. Varadaraajan . . . .	21-5-48	B. N.
30.	„ S. N. Sachdev . . . .	24-5-48	BB&CI.
31.	„ H. L. Verma . . . .	5-6-48	E. I.

*New Delhi, the 16th March 1950*

**No. E46RC26.**—The following war-service candidates have been appointed as probationers in the Electrical Engineering Department of the superior Revenue Establishment of the Great Indian Peninsula Railway with effect from the dates noted against each:—

S. No.	Name	Date of appointment
1.	Mr. R. J. Batliwala . . . .	4-3-48
2.	Mr. V. Seetharaman . . . .	2-1-48

**No. E50N01/2.**—Mr. Balwant Singh, officiating Welfare Officer, East Indian Railway, on transfer to the Eastern Punjab Railway, joined that Railway as officiating Assistant Personnel Officer on 10th February 1950.

*New Delhi, the 17th March 1950*

**No. E46RC26.**—Mr. A. Lakshminarayanan, a war-service candidate, has been appointed as a probationer in the Signal Engineering Department of the Superior Revenue Establishment of the South Indian Railway with effect from the 20th January 1948.

**No. E46RC26.**—The following war-service candidates have been appointed as probationers in the Indian Railway Service of Engineers of the Superior Revenue Establishment of the Indian Government Railways on the Railways and with effect from the dates noted against each:—

S. No.	Name	Date of appointment	Railway
1	Mr. J. S. Khergamwala . . .	24-1-48	B.N.
2	„ J. A. Webster . . .	16-1-48	B.N.
3	„ B. P. Shenoy . . .	26-1-48	S.I.
4	„ T. R. Radhakrishnan . . .	23-1-48	S.I.
5	„ H. D. Bhaumik . . .	2-2-48	Assam
6	„ J. C. Mehta . . .	15-1-48	E.I.
7	„ B. Mohanty . . .	6-1-48	B.N.
8	„ K. A. Jacob . . .	12-4-48	S.I.
9	„ B. K. Batliwala . . .	19-4-48	B.N.
10	„ H. K. Benerjee . . .	5-2-48	E.I.
11	„ N. Sivaramakrishnan . . .	29-12-47	S.I.
12	„ T. Virraju . . .	8-3-48	B.N.
13	„ A. C. Mathias . . .	25-5-48	E.I.
14	„ R. Venkataraman . . .	24-1-48	Assam
15	„ J. P. Lahiri . . .	5-1-48	Assam
16	„ M. V. C. Rao . . .	23-1-48	M. & S.M.
17	„ T. R. Subramanian . . .	2-2-48 (A.N.)	Assam

**No. E46RC26.**—The following war-service candidates have been appointed as probationers in the Mechanical Engineering and Transportation (Power) Departments of the Superior Revenue Establishment of the Indian Government Railways on the railways and with effect from the dates noted against each:—

S. No.	Name	Date of appointment	Railway
1	Mr. Chand Behari Lal . . .	2-1-48	G.I.P.
2	„ K. Santhanam . . .	15-1-48	M&S.M.
3	„ M. R. Nafday . . .	16-4-48	B.N.
4	„ K. Vaidyanathan . . .	12-1-48	S.I.
5	„ G. N. Potti . . .	23-2-48	S.I.
6	„ A. S. Dhir . . .	16-2-48	E.I.

S. No.	Name	Date of appointment	Railway
7	Mr. K. P. V. Menon . . .	28-1-48	B.N.
8	„ D. V. Ketkar . . .	1-3-48	B.B.&C.I.
9	„ A. Balakrishnan . . .	8-1-48	G.I.P.
10	„ P. V. Ramamurthy . . .	3-2-48	G.I.P.
11	„ A. Kochar . . .	20-1-48	E.I.
12	„ K. K. Prabhakaran . . .	2-1-48	M.&S.M.
13	„ V. Ganapathy . . .	3-2-48	G.I.P.
14	„ K. R. Narayanan . . .	26-1-48	B.B.&C.I.
15	„ M. R. Sud . . .	22-1-48	E.I.
16	„ C. L. Kapoor . . .	14-2-48	E.I.
17	„ S. C. Banerjee . . .	6-1-48	E.I.
18	„ S. K. Moitra . . .	26-1-48	B.B.&C.I.

*New Delhi, the 18th March 1950*

**No. E46RC26.**—The following war-service candidates have been appointed as probationers in the Stores Departments of the Superior Revenue Establishment of the Indian Government Railways on the railways and with effect from the dates noted against each:—

S. No.	Name	Date of appointment	Railway
1	Mr. B. R. Kinra . . .	16-1-1948	E.I.
2	„ V. N. Agharkar . . .	17-1-1948	B.B.&C.I.
3	„ S. N. Dutt . . .	26-1-1948	B.N.
4	„ D. Solomon . . .	13-2-1948	G.I.P.

*New Delhi, the 20th March 1950*

**No. E50LE2/2/4.**—Mr. Rajendra Dev, Officiating Deputy Director, Traffic (Transportation), Railway Board, is granted leave on average pay for 31 days with effect from 7th March 1950.

*New Delhi, the 21st March 1950*

**No. E50N01/2/2.**—On reversion from the Ministry of Industry and Supply, Mr. P. C. De, Railway representative in the Office of the Iron and Steel Controller, Calcutta, is appointed to officiate as Executive Engineer, East Indian Railway, with effect from 1st March 1950.

**No. E49TR2/6/2.**—On transfer from the Great Indian Peninsula Railway Mr. V. R. Riley, officiating Deputy Chief Accounts Officer joined the Oudh Tirhut Railway on the afternoon of 7th March 1950.

G. RAMA RAU, Dy. Secy.

### MINISTRY OF TRANSPORT

*New Delhi, the 16th March 1950*

**No. E.1(10)/50.**—Shri T. S. Parasuraman, an Officer of the General Administrative Reserve, is appointed to officiate as Deputy Secretary in the Ministry of Transport with effect from the afternoon of 18th March 1950 until further orders.

New Delhi, the 17th March 1950

**No. E-1(9)/50.**—Shri S. Chakravarti, I.C.S., Deputy Secretary to the Government of India, Ministry of Transport and Secretary, Central Board of Transport, is appointed to officiate as Joint Secretary in that Ministry with effect from the 18th March 1950 afternoon. He will continue to be Secretary, Central Board of Transport.

New Delhi, the 21st March 1950

**No. E-1(11)/50.**—The services of Shri R. A. Gopaldaswami, I.C.S., Special Secretary, Ministry of Transport, have been replaced at the disposal of Ministry of Home Affairs with effect from the 1st March, 1950.

2. The services of Shri P. M. Sundaram, Deputy Secretary, Ministry of Transport, have been transferred to the Ministry of Home Affairs with effect from the 1st March 1950.

3. The services of Shri B. R. Murgai, Assistant Secretary, Ministry of Transport, have been transferred to the Ministry of Home Affairs with effect from the 1st March 1950.

4. The services of Shri B. P. Mital, Superintendent, Ministry of Transport, have been transferred to the Ministry of Home Affairs with effect from the 1st March 1950.

5. The services of Shri R. A. Misra, Private Secretary to Special Secretary, Ministry of Transport, have been replaced at the disposal of Ministry of Home Affairs with effect from the 1st March, 1950.

J. K. ATAL, Dy. Secy.

#### MINISTRY OF INFORMATION AND BROADCASTING

New Delhi, the 16th March 1950

**No. 2(23)-Pub/49.**—Mr. Som Dutt, Superintendent, Publications Division, was appointed Assistant Distribution Officer in the same organisation, with effect from the 3rd February 1950, *vice* Mr. J. P. Goyal who relinquished charge of the post on that date.

B. S. DASARATHY, Under Secy.

New Delhi, the 17th March 1950

**No. 5(36)49-BII.**—Mr. A. R. Sethi, Editor, *India Speaks*, All India Radio, is confirmed in his post with effect from 1st October 1948.

H. P. KAUL, Under Secy.

#### MINISTRY OF COMMUNICATIONS

New Delhi, the 15th March 1950

**No. 4-E(3)/50.**—The services of Mr. R. K. Agrawal, officiating Superintendent, Ministry of Communications, are placed at the disposal of the Air Transport Inquiry Committee with effect from the forenoon of the 15th March 1950 and until further orders.

V. K. MENON, Under Secy.

#### POSTS AND TELEGRAPHS

New Delhi, the 13th March 1950

**No. STA.107-40/49.**—On the expiry of his leave, Mr. E. C. Conway, Assistant Divisional Engineer, Telegraphs, is permitted to retire from service with effect from the 1st February 1950.

K. V. VENKATACHALAM, Dy. Secy.

#### AIR TRANSPORT INQUIRY COMMITTEE

New Delhi, the 16th March 1950

**No. 32-ATC(1)/50.**—Mr. R. K. Agrawal, Officiating Superintendent, Ministry of Communications, is appointed to officiate as Assistant Secretary, Air Transport Inquiry Committee, with effect from the forenoon of the 15th March 1950 and until further orders.

K. V. VENKATACHALAM,  
Secretary,

Air Transport Inquiry Committee.

#### MINISTRY OF WORKS, MINES AND POWER

New Delhi, the 20th March 1950

**No. MII-150(96)-1.**—Dr. M. S. Krishnan, on the expiry of the leave granted to him in this Ministry's notification No. MII-150(96), dated the 9th February 1950, resumed charge of the office of Director, Indian Bureau of Mines, on the 9th March 1950.

**No. MII-150(96)-2.**—Mr. B. Rama Rao resumed charge of the office of Joint Director, Indian Bureau of Mines on the 9th March 1950.

**No. MII-150(96)-3.**—Mr. S. S. Malhotra resumed charge of the office of Director, Indian Bureau of Mines, on the 9th March 1950.

M. MALHOTRA, Asstt. Secy.

#### MINISTRY OF LABOUR

New Delhi, the 18th/20th March 1950

**No. Adm.1(1).**—Mr. S. Lall, I.C.S., Secretary to the Government of India in the Ministry of Labour, relinquished the charge of his duties of the Secretary in this Ministry with effect from the forenoon of the 1st March 1950 to take up the appointment as Assistant Secretary General of the United Nations.

**No. Adm.1(2).**—Mr. V. K. R. Menon, I.C.S., Secretary to the Government of India in the Ministry of Communications assumed charge of the post of Secretary in the Ministry of Labour with effect from the forenoon of the 1st March 1950.

N. M. PATNAIK, Dy. Secy.

#### DIRECTORATE GENERAL OF RESETTLEMENT & EMPLOYMENT

New Delhi, the 9th March 1950

**No. RA-67(4).**—On the termination of her appointment Miss S. Marker, Assistant Director of Employment Exchanges relinquished charge of her post with effect from the afternoon of the 28th February 1950.

New Delhi, the 10th March 1950

**No. RA-67(11).**—On the termination of his appointment under this Directorate-General, the services of Mr. P. N. Chaudhuri, Assistant Statistical Officer, were placed at the disposal of the Ministry of Industry and Supply with effect from the afternoon of the 28th February 1950.

BHAGWAN SINGH, Asstt. Secy.

New Delhi, the 13th March 1950

**No. RA-103(4).**—Mr. P. K. Pushparaj, Assistant Director of Employment Exchanges, Madras, was appointed to Officiate as Deputy Director of Resettlement and Employment, Madras, with effect from the 1st March 1950.

New Delhi, the 16th March 1950

**No. RA-37(1).**—On return from deputation to the Ministry of Rehabilitation, Mr. Mehtab Singh assumed charge of the duties of Deputy Director of Training (Vocational) in the Directorate General of Resettlement and Employment with effect from the 1st March 1950.

**No. RA-67(26).**—Mr. M. A. Malik, Assistant Director of Employment Exchanges, Bihar, was transferred with effect from the 25th February 1950 (afternoon) and appointed in the same capacity at the headquarters of the Directorate General of Resettlement and Employment with effect from the 1st March 1950.

E. U. DAMODARAN, Dy. Secy.



*New Delhi, the 14th March 1950*

**No. RTA-201(i).**—The services of Captain L. N. Srivastava, Deputy Director of Training (Supplies) were replaced at the disposal of the Government of Uttar Pradesh with effect from the afternoon of the 28th February, 1950.

**No. RTA-201(ii).**—Mr. A. Kuppuswamy, Supply Officer, Diga Ghat, has been appointed to hold additional charge of the post of Deputy Director of Training (Supplies) with effect from the afternoon of the 28th February 1950 until further orders.

*New Delhi, the 18th March 1950*

**No. RTA-216.**—Mr. M. H. Chablani, Assistant Regional Inspector of Training, Simla, has been appointed temporarily as Principal, Technical Training Centre, Ferozepore, with effect from 13th March 1950.

*New Delhi, the 21st March 1950*

**No. RTA-322(I).**—Mr. H. D. Taneja, Officiating Assistant Regional Inspector of Training, Lucknow, relinquished charge of his officiating appointment on the forenoon of the 13th January 1950, and resumed charge of the post of Manager, Vocational Training Centre, Almora, w.e.f. forenoon of 24th January 1950.

**No. RTA-322(II).**—Mr. T. N. Gupta, Foreman Instructor, Combined Training Centre, Meerut, was appointed to officiate as Manager, Vocational Training Centre, Almora, w.e.f. the afternoon of 22nd December 1949, *vice* Mr. H. D. Taneja, appointed to officiate as Assistant Regional Inspector of Training, Lucknow, Mr. Gupta reverted to the post of Foreman Instructor w.e.f. the forenoon of 24th January 1950.

VIDYA PRAKASHI, Asstt. Secy.

*New Delhi, the 18th March 1950*

**No. RCO-33(1).**—*Corrigendum*—In this Ministry's Notification No. RCO-33(1), dated the 2nd March, 1950, regarding the reconstitution of the Central Employment Advisory Committee, for the existing entry No. 20 the following shall be substituted:—

Mr. Savitri Prasada, Deputy Secretary, representing the Ministry of Rehabilitation.

M. V. NILAKANTA AYYAR, Under Secy.

